

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:3487
ANSWERED ON:20.08.2004
EXEMPTION OF MINING PLAN OF LOW VALUE MINERALS
Singh Shri Dushyant

Will the Minister of COAL AND MINES be pleased to state:

- (a) whether the proposal for exemption of mining plan in respect of mining operation of low value mineral like quartz, felspar, silica and clay etc. is under the consideration of the Government;
- (b) if so, the details thereof;
- (c) the steps taken to consider the proposal at the earliest; and
- (d) the reasons for delay for the approval of the proposal?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COAL AND MINES (DR. DASARI NARAYANA RAO)

(a) No proposal for exemption from submission of mining plan for low value minerals like quartz, felspar, silica and clay is under consideration of the Central Government. However, the powers to approve mining plans for these minerals for open cast mines have been delegated to the State Governments with effect from 25th September, 2001.

(b) to (d) In view of (a) above, do not arise.